

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

STARRED QUESTION NO:51
ANSWERED ON:23.11.2009
ALLOCATION OF G SPECTRUM
Satpathy Shri Tathagata;Singh Shri Sushil Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government is aware that certain alleged irregularities have been committed in the allocation and issuance of 2G spectrum licences;
- (b) if so, the facts thereof;
- (c) whether the Government proposes to have the matter investigated; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI A. RAJA)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 51 FOR 23RD NOVEMBER, 2009 REGARDING "ALLOCATION OF 2G SPECTRUM".

(a) to (d) The allocation and issuance of 2G spectrum licences are made continuously as per the existing policy in force since 2003 and as per the recommendations of TRAI.

However, on allegation of irregularities in the award of UAS Licenses to private companies, CBI registered a case on 21.10.2009 against unknown officials of DOT, unknown private persons/companies and others under section 120-B IPC r/w section 13 (2) r/w 13(1) d of PC Act. CBI conducted a search on 22.10.2009 in some offices of DOT and has taken custody of certain files relating to policy, issuance of UAS licenses and spectrum.